

ITEM NO.33

COURT NO.1

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).17447/2024

(Arising out of impugned final judgment and order dated 02-11-2023 in WP No. 7295/2023 passed by the High Court of M.P. Principal Seat at Jabalpur)

THE CHAIRMAN, STATE BAR COUNCIL OF
MADHYA PRADESH & ORS.

Petitioner(s)

VERSUS

HIGH COURT OF MADHYA PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.101516/2024-CONDONATION OF DELAY IN FILING and IA No.101525/2024-DELETION OF PARTIES and IA No.101518/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.101520/2024-EXEMPTION FROM FILING O.T. and IA No.101517/2024-PERMISSION TO FILE SLP and IA No.101515/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 29-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Vivek K. Tankha, Sr. Adv.
Mr. Sumeer Sodhi, AOR
Mr. Varun Tankha, Adv.
Mr. Inder Dev Singh, Adv.
Mr. Harshit Bari, Adv.
Mr. Vipul Tiwari, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1 Application for deletion of proforma respondent Nos 2 to 237 is allowed.

- 2 Permission to file the Special Leave Petition is granted.
- 3 Mr Vivek Tankha, senior counsel appearing on behalf of the petitioner, submits that:
- (i) Criminal contempt notices have been issued to the Chairman and Members of the State Bar Council of Madhya Pradesh and Presidents of 103 Bar Associations;
 - (ii) Though proceedings were dropped against individual members, the High Court is proceeding ahead with the criminal contempt proceedings against the above individuals; and
 - (iii) Each of the petitioners has already tendered an unconditional apology and will tender unconditional apologies before this Court as well.
- 4 Issue notice, returnable on 15 July 2024.
- 5 Pending further orders, there shall be a stay of the criminal contempt proceedings listed out in Annexure P-31 to the petition.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR